

selected and the criteria for their selection, State-wise;

(c) the estimated investment and power generation expected from the private sector;

(d) whether Government would be having any control over the tariff to be charged and the area of operation of these companies; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). In view of the steadily increasing requirements for power and the shortage of the resources inhibiting public sector power utilities, the Government have taken a decision to encourage greater private sector participation in power generation, supply and distribution provided private sector bring in additionally of resources to the power sector. A number of private parties have evinced interest but no detailed proposal has been received.

(d) and (e). As per the guidelines issued in this regard, the private parties could participate either as 'Licences' or as 'Generating Companies'. The tariff and area of operation would be finalised as provided for in the Electricity Legislation and the guidelines which stipulate determination of tariff based on operation parameters to be laid down by the Government.

[Translation]

Identification of Industry of Foreign Equity Participation

*9. SHRI HARSH VARDHAN:
SHRI S. KRISHNA KUMAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have identi-

fied the industries in which foreign companies would be allowed 40 per cent equity participation;

(b) if so, the details thereof; and

(c) whether industries operating in non-priority sector and those manufacturing consumer goods are to be excluded from this list?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) and (c). Does not arise in view of reply to part (a) above.

Vayudoot Services to Falka

*10. SHRI GUMAN MAL LODHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any survey has been conducted to link Falka with Vayudoot services in view of the development of Ranakpur;

(b) if so, the outcome thereof; and

(c) the future plan of Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Collapse of Power Supply in Eastern Region

*11. DR. A.K. PATEL:
SHRI NANI BHAT-
TACHARYA:

Will the Minister of ENERGY be pleased to state:

(a) whether any enquiry has been made into the cause of the total power failure in entire Eastern Region on 26 June, 1990;

(b) if so, the outcome of the enquiry;

(c) whether any responsibility has been fixed in this regard; and

(d) the details of measures taken to prevent recurrence of such disasters in the Eastern region grid or elsewhere in the country?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). A Committee was constituted to enquire into the causes of the failure of power supply in the Eastern Region on 26.6.1990. The Committee has attributed the failure to inadequate generation of power, lack of grid discipline, inadequate reactive compensation, inadequate transmission and communication facilities, lack of trained manpower for load despatch, etc.

The measures taken/proposed to avoid the recurrence of grid failure in the Eastern Region and elsewhere in the country include strict adherence to scheduled load management and live flows, effective coordination of regional grid operation, strengthening of transmission/transformation capacities, analysis of the failure of transmission system components and strengthening of the load despatch and telemetry system etc.

[*Translation*]

Corporation for Gauge Conversion of Tracks In Marathwada

*12. SHRI PUNDLIK HARI DANWE:
Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal to set up an independent corporation to complete Mara-

thwada Rail gauge conversion work is under consideration of Government;

(b) whether Government have received any proposal from the State Government to issue debentures for this project;

(c) if so, the details thereof; and

(d) whether Government propose to issue such debentures?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) to (d). The State Government of Maharashtra had suggested that they would like to contribute funds by floating debentures for accelerating progress of the gauge conversion projects. Railways had agreed that such contribution could be in addition to and quite separate from Railway's Annual Plan outlay and that no additional financial liability would come on Railways as a result thereof, whether in the form of interest payment or redemption of debentures, or in any other manner. Proposal on these lines has not been received from the State Government. In the meanwhile the Ministry of Finance in a communication has opined that if such schemes are to be financed by raising of debentures outside the Plan, the Central Government should agree to a pro-tanto reduction in the borrowing programme to accommodate such requests. Further, they have suggested that the only way to expedite execution of these gauge conversion projects is to make adequate provision for these schemes within the Plan outlay for Railways.

[*English*]

Rail Accidents

*13. DR. ASIM BALA:
PROF YADUNATH PANDEY:
Will the Minister of RAILWAYS be pleased to state: